

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.05.2022 (FRIDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) Hon'ble Mr. Barun Mitra, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 141 of 2021	M Kumar Syntex Pvt. Ltd. Vs. Registrar of Companies, NCT of Delhi & Haryana & Anr.	Abhishek Aggarwal	
2.	Comp. App. (AT) No. 07 of 2022	NCSC Healthcare Pvt. Ltd. & Ors. Vs. The Registrar of Companies & Anr.	Santosh Pandey	

### For Hearing

3.	Comp. App. (AT) (Ins) No. 346 of 2021 & I.A. No. 1933 of 2021	Rahul Arunprasad Patel Vs. Invesco Asset Management (India) Pvt. Ltd. & Anr.	Heena George	Prakruti Josh adhika Gautam-R1 Ishan Shah-R2 Karan Valecha
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### For Directions - to Settle Date

4.	Comp. App. (AT) (Ins) No. 342 of 2021	Assistant Commissioner, Central Goods and Service Tax. Vs. VHCL Industries Ltd. & Anr.	Maithili D.Mehta	Kiran Shah-CA Siddharth Tandon- R1 & R2
5.	Comp. App. (AT) (Ins) No. 725 of 2021	West Bengal Financial Corporation Vs. Krishnaswami CVR & Anr.	Madhumita Bhattacharjee	Soumya Dutta Rohit Djutta-R1
6.	Comp. App. (AT) (Ins) No. 840 of 2021	Edelweiss Asset Reconstruction Company Ltd. Vs. Perfect Engine Components Pvt. Ltd.	R.P. Agrawal	Kumar Anurag Singh Zain A. Khan
7.	Comp. App. (AT) No. 104 of 2021 & I.A. No. 2226 of 2021	Moniveda Consultants LLP & Anr. Vs. Shajas Developers Pvt. Ltd. & Ors.  <b>With</b>	Kumar Shashank	Kunal Mimani Ketul Hansraj-R1, R4 & R5 Chetan Kapadia-R2 Shikhar Khare-R3 Yash Momaya-R2,3

<b>8.</b>	Contempt Case (AT) No. 02 of 2022 in Comp. App. (AT) No. 104 of 2021	Moniveda Consultants LLP & Anr. Vs. Shajas Developers Pvt. Ltd. & Ors.	Rukhmini Bobde	
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**02:00 PM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Hearing**

<b>9.</b>	Comp. App. (AT) (Ins) No. 816 of 2019 <b>(PH)</b>	Shapoorji Pallonji & Co. Pvt. Ltd. Vs. Korba West Power Company Ltd. & Ors.	Sonali Jaitley Bakhshi	Manmeet Singh-R2 Pallavi Pratap
<b>10.</b>	Comp. App. (AT) (Ins) No. 968 of 2020 <b>(PH)</b>	Agarwal Veneers Vs. Fundtonic Service Pvt. Ltd.	Ashish Choudhury	Shivram C.S. Ganeshan Garima Bajaj

**Copy to: -**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**